COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 17 OF 2016 & IA NO. 35 OF 2016

Dated: 18th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Tata Power Delhi Distribution Ltd. Appellant (s)

Versus

M/s. Duggar Fiber Pvt. Ltd. & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Ms. Priya Dwivedi for R-1

Mr. Manu Seshadri for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>05.07.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt